

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 4 in CIVIL APPEAL NO. 4594 OF 2003

KOPPARRU PRASAD RAO (D) BY LRS.

Appellant (s)

VERSUS

KOTA NAGARATHAMMA & ORS.

Respondent(s)

(With appln(s) for early hearing and office report )

Date: 09/11/2009

This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

Mr. D. Mahesh Babu,Adv.(NP)

For Respondent(s)

Mr. T.N. Rao,Adv.(NP)

Mr. Venkateswara Rao Anumolu ,Adv(NP)

UPON hearing counsel the Court made the following  
O R D E R

Application for early hearing is dismissed.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master